

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5906-
5907/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAPPU @ GHANSHAYAM

Respondent(s)

Date : 25-02-2020 These petitions were called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR
Mr. Rajya Vardhan Mall, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner has not taken requisite steps
and also failed to furnish fresh particulars for effecting service
upon the Sole Respondent in each matter.

Viewed thus, matter be processed for listing before the
Hon'ble Judge in Chambers for further directions. Await Orders.
List thereafter.

RAJIV KALRA
Registrar

pm